GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA UNSTARRED QUESTION NO: 4245 ANSWERED ON 28TH MARCH, 2017

MEGA FOOD PARKS

4245. DR. THOKCHOM MEINYA: SHRI C.S. PUTTA RAJU: SHRI LAXMAN GILUWA: SHRI GEORGE BAKER:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of the objectives and selection process of Mega Food Parks (MFPs) including the yardsticks adopted for the relation of types and location thereof;
- (b) whether many of the MFPs are still not operational in the country and if so, the details thereof and the reasons therefor along with the pro-active steps taken to make all of them operational;
- (c) the details of works being carried out by the MFPs and the extent to which the success and objectives have been achieved thereunder along with the efforts made in this regard during the last three years and the current year, State-wise;
- (d) whether the Government has received any complaints from several States regarding the quality of processing of food items; and
- (e) if so, the details thereof along with the action taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI)

(a). The primary objective of setting up of Mega Food Parks (MFPs) is to provide modern infrastructure facilities for the food processing along the value chain from the farm to the market in the country. The Mega Food Park Scheme is demand driven and not location specific. Selection of the Mega Food Park project is done from the proposals received against EoI, based on a three tier appraisal according to prefixed criteria laid down in the Scheme Guidelines as given at **Annexure-I**:

(b). A total of 42 Mega Food Parks have been approved by the Government to be set up to create modern infrastructure facilities for food processing sector in the country. Out of 42 approved Mega Food Parks, 3 Mega Food Park projects have been completed and another 5 Mega Food Park projects have been made operational. The project-wise details of implementation of 42 Mega Food Parks is at **Annexure-II**.

As per the Mega Food Park scheme guidelines, the stipulated timeline for completion of project is 30 months. However, there have been delays in implementation of mega food parks approved in various parts of the country for the reasons given below:

- (i). Delay in acquiring 50 acre contiguous land with Change of Land Use (CLU).
- (ii). Delay in Permission for sub-leasing of plots required in case of Government/leased land.

- (iii). Difficulty in getting term loan from Banks / Financial Institutions.
- (iv). Delay in getting statutory clearances (environmental, town and country planning, ground water, electricity, etc.) from the concerned State Government.
- (v). Non availability of any special incentives for setting up food processing units in Mega Food Parks.

Ministry of Food Processing Industries has taken several steps to make the projects operational in time as under:

- (i). Issues have been taken up with State Governments to expedite statutory clearances and to remove the bottlenecks.
- (ii). State Governments and Ministry of Finance requested to provide fiscal incentives to the Mega Food Park projects.
- (iii). Issues have been taken up with the Banks/ FIs to expedite sanction of term loan to the projects.
- (iv). State Governments have been involved in selection and monitoring of the projects.
- (v). District Level Coordination Committee has been constituted under the Chairmanship of District Magistrate (DM) to resolve local issues.
- (vi). Release of installments of grant has been linked to allotment of plots to the processing units.
- (vii). Provision of penalty has been made in the scheme guidelines for delay in meeting the timeline for claiming grant installments.
- (viii). Regular monitoring of the projects is being done at various levels.

(c). The Mega Food Parks are providing modern infrastructure facilities for the food processing along the value chain from the farm to the market including transportation, logistics and centralized processing centres. During the last three years and the current year, six Mega Food Parks have become operational in the State of Karnataka, Punjab, Assam, Jharkhand, Madhya Pradesh and West Bengal. Each Mega Food Parks, on being fully completed and occupied by the food processing units, envisages a collective investment of around Rs. 250 crore in about 25-30 units leading to an annual turnover of about Rs. 450-500 crore creating direct and indirect employment of about 5,000 persons and benefitting about 25,000 farmers.

(d) & (e). Food Safety and Standards Authority of India (FSSAI) under Ministry of Health and Family Welfare is the Nodal Agency for the regulating and enforcing Food Safety and Quality Standards through State / UT Governments. As per the information made available by the Food Safety and Standards Authority of India (FSSAI), the statement indicating the State / UT wise details of food samples received, analysed, found non-conforming and action taken during the year 2015-16 is at Annexure-III.

ANNEXURE REFERRED IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 4245 FOR ANSWER ON 28.03.2017 REGARDING MEGA FOOD PARKS

Criteria laid down in the Mega Food Park Scheme Guidelines for selection of the projects

- (i) The promoter holding maximum equity in the SPV would be the lead promoter.
- (ii) At least 50 acres of land for the project is required to be arranged by the SPV either by purchase or on lease of at least 75 years.
- (iii) The combined net worth of the promoters/proposed shareholders of SPV should not be less than Rs.50.00 crore. Each member in SPV must have a net worth at least 1.5 times of his/her proposed equity contribution in order to ensure requisite contribution for the project from each shareholder.
- (iv) The SPV needs to bring in at least 20 percent of the total project cost as equity in general areas and at least 10 percent of the total project cost in difficult and hilly areas i.e. North East Region including Sikkim, J&K, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States. However, State Government / State Government entities will be required to contribute at least 10 percent of the total project cost of the Mega Food Park project, not necessarily, in the form of the equity.
- (v) Central Government agencies becoming shareholders in the SPV, can only hold up to 26 percent of equity in the SPV. However, there will be no such restriction on State Govt./ State Govt. entities/ its Cooperatives.
- (vi) SPVs / IAs are not permitted to sell the plots in Mega Food Parks. The plots can only be given on lease to other entrepreneurs for setting up of food processing units in the Park.
- (vii) The common facilities in the park cannot be sold or leased out. They can only be offered to units on rental basis.

Criteria for Assessment/ Evaluation of EoIs/ Proposals of Mega Food Parks by Program Management Agency (PMA)

Sl. No.	Criteria	Max. Score	Reference Documents to be reviewed
A.	Land	40	
A 1	Possession of Appropriate Land	25	
a)	Complete title and possession of 50 acres or more land in the name of SPV along with CLU	25	CLU and Land Ownership Documents
b)	Complete title and possession of 50 acres or more land in the name of SPV	20	Ownership documents
c)	Allotment letter from State Govt. Agencies to the SPV or its member(s)	15	State Govt. land allotment letter
d)	50 acres or more land available with one or more promoters	10	Ownership documents
e)	Agreement to Sale/Purchase 50 acres or more Land	5	Copy of Agreement
f)	Land identified, but not acquired	0	
A 2	Location of Land	15	-
a)	Proof of Water and Power Connection (2.5 marks each)	5	Letter/Certificate from respective Municipal body/Govt. authority
b)	Availability of Approach Road	5	Letter from local body confirming the availability of approach road
c)	Distance from NH/ SH (within 5 kms)	2	Certification from Tehsildaar/Local revenue department and Site coordinates
d)	Nearness of CPC location from domestic consumption center/ exports i.e. Metro/ Tier 1 cities/ Ports (within 50 kms)	2	Copy of map
e)	Distance from APMC Market from CPC (with in 50 kms)	1	
B	Viability of Cluster	10	
B 1	Days of Operations of the Core Facility	5	Revenue Model, crop seasonality matrix and data on marketable surplus of the focused crops in the catchment area
a)	300 and above days	5	>>
b)	251 to 300 days	3	"
c)	200 to 250 days	2	"
d)	Less than 200 days	0	
B 2	Availability of raw material within 100 km of the project site	5	"
a)	Availability of surplus perishable raw material	3	"
b)	Area under cultivation of perishable	2	"
С	Details of Promoters	40	

C 1	Networth of promoters whose	15	Audited Balance Sheet/ CA
	proposed shareholding in SPV is		Certificate/ Related Net-worth
	26% or more		Documents
a)	More than 200 crore	15	
b)	Rs 151 cr - Rs 200 cr	12	
c)	Rs 101 Cr - Rs 150 Cr	10	
d)	Rs 50 Cr - Rs 100 Cr	5	
C 2	Existing Linkages of Promoters	15	
(i)	Existing Backward Linkage	5	Documents in support of linkage like ownership, existing facilities
a)	Project in the same region/ catchment with existing backward linkages	5	Ownership documents
b)	Project in different region/ catchment with existing backward linkages in the proposed project area	3	Ownership documents
c)	No existing backward linkages	0	
(ii)	Existing Forward Linkages	10	Details of linkages with supporting documents
a)	Existing forward linkages	10	
b)	No existing forward linkages	0	
C 3	Food Processing Experience	10	Balance Sheet of existing operations
a)	Turnover > Rs.10 crore	10	"
b)	Turnover from Rs.1 crore to Rs.10	5	"
<i>,</i>	crore		
D	Anchor Investment Unit	10	
a)	More than 20 Crore	10	Undertaking along with project profile
b)	Rs 15 Crore to 20 Crore	5	Undertaking along with project profile
c)	Less than 15 Crore	0	
	Total	100	

Sl. No.	Criteria	Max. Score	Reference Documents to be reviewed
А	Proposed Project Model	15	
A 1	Synchronization of Core Processing	10	DPR/ Cluster Analysis and
	facilities with focused crops		Project Components
a)	Common Processing Facilities at CPC and PPC in synchronization with focused crops	10	"
b)	Common Processing Facilities at CPC or PPC in synchronization with focused crops	5	"
c)	No synchronization	0	
A 2	Eligible Investment in PPC/CC	5	
a)	More than 20% of eligible project cost	5	DPR/ Project Cost
b)	10-20% of eligible project cost	3	"
c)	Less than 10%	1	"
B	Investment in Mega Food Park	30	
B 1	Focus on Perishables (as % age of total	15	DPR/ Project Cost and
	investment in Core Processing Facilities)		Components
a)	More than 40%	15	"
b)	30-40%	10	"
c)	10-30%	5	"
B 2	Total Eligible Investment in the MFP	15	DPR/ Project Cost
a)	More than Rs 150 Crore	15	"
b)	Rs 130 Cr - Rs 150 Cr	10	>>
c)	Rs 100 Cr - Rs 129 Cr	5	"
С	Special Strength	5	
a)	Any promoter with shareholding of 26% and more having existing export operations in food products	2	Supporting documents
b)	Any foreign food processor investor in the SPV as promoter (with shareholding 26% and more)	2	Supporting documents
c)	State Govt. support for the project	1	letter from state government confirming necessary support to the project
	Total	50	

Criteria for Evaluation of EOIs / proposals of Mega Food Parks by Technical Committee (TC)

ANNEXURE REFERRED IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 4245 FOR ANSWER ON 28.03.2017 REGARDING MEGA FOOD PARKS

Status of Implementation of 42 Mega Food Park projects and fund released

							(Rs. in Cr)
SI. No.	Project Name	Project Cost	Date of Final Approval	Amount of grant approved	Amount of grant released	Expenditure	Status
Andl	nra Pradesh						
1.	Andhra Pradesh Industrial Infrastructure Corporation (APIIC), Krishna	184.88	31.12.2015	50	of meeting for rel	in the process the conditions ease of 1st allment.	Under Implementation
2.	Srini Food Park Pvt. Ltd., Chittoor	121.10	30.03.2009	50	49.92	122.69	Completed & Operational
3.	Godavari Mega Aqua Park Pvt. Ltd., West Godavari	122.60	16.12.2013	50	15	27.69	Under Implementation
Assa	m						
4.	North East Mega Food Park Ltd., Nalbari	80.85	30.03.2009	50	45	70.11	Operational
Biha	r						
5.	Pristine Mega Food Park Pvt. Ltd., Khagaria	127.64	06.08.2014	50	14.56	25.16	Under Implementation
6.	JVL Mega food Park Pvt. Ltd., Rohtas	117.21	10.08.2015	50	prelimin cancellation to meet the release of	been issued ary notice of on. SPV needs conditions for 1st Tranche of stallment.	Under Implementation
Chha	attisgarh			1			I
7.	Indus Best Mega Food Park Pvt. Ltd., Raipur	124.50	04.06.2014	50	SPV's claim for release of 1 st tranche of 1 st installment is under consideration.		Under Implementation
Guja	rat						
8.	Gujarat Agro Infrastructure Mega Food Park Pvt. Ltd., Surat	117.87	22.05.2014	50	14.19	47.24	Under Implementation
9.	Fanidhar Mega Food Park Pvt. Limited, Mehsana	165.38		SPV is in the process of meeting the conditions for "Final Approval".			
Hary	ana						

11. Haryana State Cooperative Supply and Marketing Rohtak 165.59 Implementing Agency is in the process of meeting the conditions for "Final Approval". Himacharter State Rohtak Jane State Rohtak 165.59 Implementing Agency is in the process of meeting the conditions for "Final Approval". Jane State Rohtak 99.70 06.08.2014 50 14.01 28.44 Under Implementation Jane State Pvt. Ltd., Una 99.70 06.08.2014 50 5.00 13.07 Under Implementation Jane Kashmir Jane Kashir Triveni Food Park Pvt. Ltd., Ranchi 114.74 30.03.2009 50 43.78 108.79 Operational Jane Kashir Triveni Food Park Ltd., Marka 21.14 SPV is in the process of meeting the conditions for "Final Approval". Jan	10.	HaryanaStateIndustrial&InfrastructureDevelopmentCorporationLimited, Sonipat	177.59	06.11.2015	50	of meeting for rele	in the process the conditions ease of 1st Illment.	Under Implementation
12.Cremica Food Park Pvt. Ltd., Una99.7006.08.20145014.0128.44Under ImplementationJam=u and Kashmir13.RFK Greens Food Park Pvt. Ltd., Pulwama79.4319.02.2014505.0013.07Under ImplementationJharkhand Mega Food Park Pvt. Ltd., Ranchi114.7430.03.20095043.78108.79Operational14.Jharkhand Mega Ranchi114.7430.03.20095043.78108.79Operational15.KaushalTriveni Bokaro221.14SPV is in the process of meeting the conditions for "Final Approval".Completed & Operational16.Integrated Food Park Pvt. Ltd., Tumkur125.79SPV is in the process of meeting the conditions for "Final Approval".17.Favorich Infra Pvt Ltd., Mandya125.79SPV is in the process of meeting the conditions for "Final Approval".18.Kerala Development Corporation Limited (KSIDC), Alapuzha119.0227.11.20155015.0023.00Under Implementation19.Kerala Industrial Development Corporation (KINFRA), Palakkad119.0227.11.20155015.0018.17Under	11.	Cooperative Supply and Marketing Federation Limited,	165.59		Impleme			
Pvt. Ltd., UnaImplementationJamand Kashmir13.RFK Greens Food Park Pvt. Ltd., Pulwama79.4319.02.2014505.0013.07Under ImplementationJhark Food Park Pvt. Ltd., Ranchi114.7430.03.20095043.78108.79Operational15.KaushalTriveni Food Park Ltd., 	Hima	achal Pradesh						
13.RFK Greens Food Park Pvt. Ltd., Pulwama79.4319.02.2014505.0013.07Under ImplementationJharkband14.Jharkhand Mega Food Park Pvt. Ltd., Ranchi114.7430.03.20095043.78108.79Operational15.KaushalTriveni Food Park Ltd., Bokaro221.14SPV is in the process of meeting the conditions for "Final Approval".16.Integrated Food Park Pvt. Ltd., Tumkur144.3327.03.20115048.22159.82Completed & Operational17.Favorich Infra Pvt Ltd., Mandya125.79SPV is in the process of meeting the conditions for "Final Approval".18.Kerala State Industrial Development Corporation Limited (KSIDC), Alapuzha119.0227.11.20155015.0023.00Under Implementation19.Kerala Industrial Development Corporation (KINFRA), Palakkad119.0227.11.20155015.0018.17Under Implementation	12.		99.70	06.08.2014	50	14.01	28.44	
Park PulwamaPvt. Ltd., PulwamaImage PulwamaImplementationJharkhand Food Park Pvt. Ltd., Ranchi114.7430.03.20095043.78108.79Operational14.Jharkhand Mega Food Park Pvt. Ltd., Bokaro114.7430.03.20095043.78108.79Operational15.KaushalTriveni Food Park Ltd., Bokaro221.14SPV is in the process of meeting the conditions for "Final Approval".16.Integrated Food Park Pvt. Ltd., Tumkur144.3327.03.20115048.22159.82Completed & Operational17.Favorich Infra Pvt Ltd., Mandya125.79SPV is in the process of meeting the conditions for "Final Approval".18.Kerala Industrial Development Corporation Limited (KSIDC), Alapuzha119.0227.11.20155015.0023.00Under Implementation19.Kerala Industrial Development Corporation (KINFRA), Palakkad119.0227.11.20155015.0018.17Under Implementation	Jamı	nu and Kashmir						
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Food Park Pvt. Ltd., Ranchi221.14SPV is in the process of meeting the conditions for "Final Approval".15.KaushalTriveni Food Park Ltd., Bokaro221.14SPV is in the process of meeting the conditions for "Final Approval".Karmataka16.Integrated Food Park Pvt. Ltd., Tumkur144.3327.03.20115048.22159.82Completed & Operational17.Favorich Infra Pvt Ltd., Mandya125.79SPV is in the process of meeting the conditions for "Final Approval".18.Kerala Industrial Development Corporation Limited (KSIDC), Alappuzha129.1527.11.20155015.0023.00Under Implementation19.Kerala Industrial Paekkad119.0227.11.20155015.0018.17Under Implementation19.Kerala Industrial Pakkad149.0227.11.20155015.0018.17Under	Jhar	khand						
Food Park Ltd., BokaroFood Park Ltd., BokaroImage: Second	14.	Food Park Pvt. Ltd.,	114.74	30.03.2009	50	43.78	108.79	Operational
16.Integrated Food Park Pvt. Ltd., Tumkur144.3327.03.20115048.22159.82Completed & Operational17.Favorich Infra Pvt Ltd., Mandya125.79SPV is in the process of meeting the conditions for "Final Approval".18.Kerala State Industrial Development Corporation Limited (KSIDC), Alappuzha129.1527.11.20155015.0023.00Under Implementation19.Kerala Industrial Infrastructure Development Corporation (KINFRA), Palakkad119.0227.11.20155015.0018.17Under Implementation	15.	Food Park Ltd.,	221.14		SPV is	-	-	conditions for
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Ltd., MandyaImage: State stat	16.	Park Pvt. Ltd.,	144.33	27.03.2011	50	48.22	159.82	
18.KeralaState Industrial Development Corporation Limited (KSIDC), Alappuzha129.1527.11.20155015.0023.00Under Implementation19.KeralaIndustrial Infrastructure Development Corporation Infrastructure Development Corporation Hinfrastructure119.0227.11.20155015.0018.17Under Implementation19.KeralaIndustrial Infrastructure Development Corporation (KINFRA), Palakkad119.0227.11.20155015.0018.17Under Implementation	17.		125.79		SPV is			conditions for
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Infrastructure Development Corporation (KINFRA), Palakkad	18.	Industrial Development Corporation Limited (KSIDC),	129.15	27.11.2015	50	15.00	23.00	
Madhya Pradesh	19.	Infrastructure Development Corporation (KINFRA),	119.02	27.11.2015	50	15.00	18.17	
	Mad	hya Pradesh				I		

20.	Avantee Mega Food Park Pvt. Ltd., Dewas	144.12	31.12.2015	50	15.00	37.75	Under Implementation
21.	Indus Mega Food Park Pvt. Ltd., Khargoan	131.28	27.08.2012	50	45.00	127.59	Operational
22.	Chetak Enterprises Ltd., Mandsaur	120.32		SPV is	-	s of meeting the al Approval".	conditions for
Maha	arashtra						
23.	Wardha Mega Food Park Pvt. Ltd, Wardha	92.36	13.01.2016	50	meeting the for relevant	the process of he conditions ease of 1st allment.	Under Implementation
24.	Paithan Mega FoodParkLtd.,Aurangabad	124.56	08.03.2013	50	28.77	63.03	Under Implementation
25.	Satara Mega Food Park Pvt. Ltd., Satara	139.33	06.08.2014	50	29.50	94.41	Under Implementation
Mizo	ram						
26.	Zoram Mega Food Park Pvt. Ltd., Aizawl	75.20	10.06.2015	50	15.00	23.63	Under Implementation
Naga	land						•
27.	Doys Agri Resources Pvt Ltd, Dimapur	151.21		SPV is		of meeting the al Approval".	conditions for
Odisł	ha						
28.	Odisha Industrial Infrastructure Development Corporation (IDCO), Khurda	134.13	06.11.2015	50	15.00	32.66	Under Implementation
29.	MITS Mega Food Park Ltd., Rayagada	80.17	16.04.2012	50	30.00	39.26	Under Implementation
Punja	ab		· · ·				
30.	Punjab Agro Industries	117.61	27.11.2015	50	15.00	14.74	Under Implementation
	Corporation Ltd., (PAIC) Ludhiana						
31.	Corporation Ltd., (PAIC) Ludhiana The Sukjhit Starch & Chemical Limited, Kapurthala	123.72	06.11.2015	50	meeting the for relevant	the process of he conditions ease of 1st allment.	Under Implementation
31.	(PAIC) Ludhiana The Sukjhit Starch & Chemical	123.72 130.38	06.11.2015 25.05.2011	50	meeting the for relevant	he conditions ease of 1st	

33.	Greentech Mega Food Park Pvt. Ltd., Ajmer	113.57	19.02.2014	50	14.85	47.54	Under Implementation
Tam	il Nadu				•		
34.	Ratnatray Mega Food Park Pvt. Ltd, Coimbatore	137.12		SPV is		s of meeting the al Approval".	conditions for
Tela	ngana						
35.	Telangana State Industrial Infrastructure Corporation Ltd., Khammam	109.44	05.02.2016	50	meeting t for rel	the process of he conditions ease of 1st allment.	Under Implementation
36.	Raaga Mayuri Agrovet Pvt. Ltd., Mahboobnagar	124.15	31.12.2015	50	15.00	15.69	Under Implementation
37.	Smart Agro Industries Corporation Pvt. Ltd., Nizamabad	108.95	10.06.2015	50	5.00	15.29	Under Implementation
38.	Basavashakti Mega Food Park Pvt. Ltd, Medak	159.56		SPV is		s of meeting the al Approval".	conditions for
Trip	ura		11				
39.	Sikaria Mega Food Park Pvt. Ltd., West Tripura	87.45	30.11.2011	50	43.50	55.42	Under Implementation
Utta	rakhand				•		
40.	Patanjali Food & Herbal Park Pvt. Ltd., Haridwar	95.08	30.03.2009	50	50	98.61	Completed & Operational
41.	Himalayan Food Park Pvt. Ltd., Udham Singh Nagar	99.96	23.01.2014	50	29.79	59.49	Under Implementation
West	t Bengal						
42.	Jangipur Bengal Mega Food Park Ltd., Murshidabad	132.70	16.03.2010	50	45	161.99	Operational

ANNEXURE REFERRED IN REPLY TO PART (d) & (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 4245 FOR ANSWER ON 28.03.2017 REGARDING MEGA FOOD PARKS

		Annual Pu	iblic Labora	tory Testing R	eport for t	he year	2015-2016	
Sr. No.	Name of the State/ U.T.	Total No. of	No. of Samples	No. of Samples	No. of C Launc	Cases		onvictions/ Penalties
		samples received	Analysed	found adulterated and Misbrande d	Criminal	Civil	Conviction s	Penalties/ Amount raised in Rupees
1.	A & N Islands	156	156	25	0	0	0	Rs. 2,71,000
2.	Andhra Pradesh	4860	4860	870	194	347	4	83/ Rs. 52,15,000
3.	Arunachal Pradesh	290	290	30	0	28	0	5/ Rs. 15,000
4.	Assam	503	503	72	10	80	2	4
5.	Bihar	2032	1447	35	0	93	0	4/ RS. 20,000
6.	Chandigarh	206	206	15		15	0	Rs. 10,52,000
7.	Chhattisgarh	1026	1026	298	3	17	0	Rs. 85,000
8.	Dadra & N.H	65	65	5	0	2	0	0
9.	Daman & Diu	106	106	11	0	11	0	0
10.	Delhi	1472	1472	239	149	0	0	Rs. 44,82,500
11.	Goa	1132	1155	72	0	4	1	1/ Rs. 5,000
12.	Gujarat	15115	14891	1242	30	507	1	182/ Rs. 1,90,05,906
13.	Haryana	2121	2063	180	7	149	0	111/ Rs. 27,43,600
14.	Himachal Pradesh	415	390	53	22	12	25	Rs. 9,50,000
15.	Jammu & Kashmir*	1354	1215	334	1	335	215	Rs. 22,14,400
16.	Jharkhand							
17.	Karnataka	2894	2340	433		58	0	Rs. 4,36,000
18.	Kerala	2364	2196	459	138	246	17	44 / Rs. 66,33,500
19.	Lakshadweep							0
20.	Madhya Pradesh	10035	9994	1311	82	879	36	447/ Rs. 4,48,26,000
21.	Maharashtra	2019	1400	345	396	85		Rs. 12,25,500
22.	Manipur	67	67	0	0	8	8	8/ Rs. 1,64,000
23.	Meghalaya	124	87	4	0	0	0	0
24.	Mizoram	24	17	4	0	0	0	0
25.	Nagaland	187	187	76		32	20	20/ Rs. 10,000
26.	Odisha	211	211	61		2		1
27.	Puducherry	827	827	11	0	1	0	1/ Rs. 5,000
28.	Punjab							
29.	Rajasthan							
30.	Sikkim	5	5	0	0	0	0	0
31.	Tamil Nadu	1742	1783	607	107	308	23	202/ Rs. 58,90,800
32.	Telangana	01:	014	1.7		_		D 0.0-0
33.	Tripura	814	814	17	7 0 f	5	0	Rs. 2,750
34.	Uttar Pradesh	17726	14833	7189	506	4864	164	2370/ Rs. 11,51,20,480
35.	Uttarakhand	1073	1073	183	10	95	0	Rs. 15,35,000
36.	West Bengal	154	154	102	1	13	0	0
	Total:	71,119	65,833	14,283	1,656	8196	516	3,483 / Rs. 21,19,08,436

Note: Annual Report of the States* are awaited; Half Yearly reports are furnished for the same.